

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/77/(IB)/2017

NAME OF THE PETITIONER(S) : METAL GEMS

NAME OF THE RESPONDENT(S) : SARANYA FORGINGS & ENGINEERS INDIA PVT LTD

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. T. Pappiah Dharmarajan Counsel for Petitioner

ADV SAMINATHAN J
For. ADV NAJEEB USMAN KHAN Counsel for Respondent

ORDER

Counsel for both the parties present. Counsel for the Petitioner has proposed the name of the IRP after ^{seeking} having written consent in Form-2. Counsel for Corporate Debtor prayed for time for arguments. At request, time is enlarged. Put up on 22.08.2017 at 10.30 A.M.

S. Vijayaraghavan
(S. Vijayaraghavan)
Member (Technical)
HV

Ch. Md. Sharief Tariq
(Ch. Md. Sharief Tariq)
Member (Judicial)